

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA No.189978/2023 in Criminal Appeal No(s).1812-1813/2019

STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

KHATERU AND ORS. ETC.

Respondent(s)

(IA No.189978/2023 for cancellation of non-bailable warrant)

Date : 25-09-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.V.N. BHATTI
[IN CHAMBER]For Appellant(s) Mr. Garvesh Kabra, AOR
Mr. Ahmer Shaikh, Adv.For Respondent(s) Mr. Amit Chaubey, Adv.
Mr. Amit, AORUPON hearing the counsel the Court made the following
O R D E R

The application is at the instance of respondent nos. 1 and 3.
The applicants pray for recalling non-bailable warrants issued by
this Court vide order dated 18.08.2023.

Mr. Amit, learned counsel appears for respondent nos. 1 and 3.
Since appearance for respondent nos. 1 and 3 has already been
entered, the order of non-bailable warrants in respect of
respondent nos.1 and 3 is recalled.

IA No.189978/2023 is allowed accordingly.

(INDU MARWAH)
COURT MASTER (SH)(RAM SUBHAG SINGH)
COURT MASTER (NSH)